

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ). No. 438 of 2014

With

Cr. Appeal (SJ). No. 485 of 2014

Raj Kumar Poddar & Anr. ... Appellant

Versus

The State of Jharkhand through C.B.I. ... Respondent

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellants : Mr. Kaustav Panda, Advocate

: Ms. Lina Shakti, Advocate

For the C.B.I. : Mrs. Nitu Sinha, Spl. P.P.

Order No.03 Dated- 29.06.2020

Heard the parties through video conferencing.

The learned counsel for the appellants prays for time.

Prayer for time is allowed as the last chance.

List these appeals, four weeks after the lockdown period is over.

(Anil Kumar Choudhary, J.)